

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. 295  
ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2023**

**AYUSH WELLNESS CENTRES**

**295. SHRI KRIPANATH MALLAH:**

Will the **MINISTER OF AYUSH** be pleased to state:

- (a) the salient features of AYUSH Wellness Centres;
- (b) the number of functional AYUSH Wellness Centres in Assam;
- (c) the targets set and achievements made so far for setting up the AYUSH Wellness Centres across the country along with its impact on health facilities;
- (d) the steps taken/being taken by the Government to increase the popularity of AYUSH medicines in the country;
- (e) whether the Government has a plan to establish more AYUSH Wellness Centres in the country; and
- (f) if so, the details thereof?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) The Union Cabinet approved the proposal to operationalize 12,500 AYUSH HWCs (AHWCs) through State/UT Governments under the broad umbrella of the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24. The salient features of AYUSH wellness centres are furnished in **Annexure-I**

(b) Under the Centrally Sponsored Scheme of the National AYUSH Mission, as per the proposals received from State/UT Governments including Assam, a total of 12,500 health facilities are approved for upgradation as AYUSH HWCs in the State/UT Governments. However, grant-in-aid has been released for 9,108 units. As per the reports received from States/UTs, 5527 AYUSH HWCs have been made functional till date. The State/UT wise status of approved and functional AHWCs including Assam is furnished in **Annexure-II**.

(c) Since, the scheme implementation comes under the purview of State/UT Governments; no target is being fixed by Government of India. However as per the report submitted by the State/UT Government, patients are visiting AHWCs and getting comprehensive primary health care as per the AYUSH principles and practices which also include yoga sessions conducted at the dispensary level as well as community.

(d) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments to increase the popularity of AYUSH medicines in the Country and providing financial assistance to them as per the proposals received in their State Annual Action Plans (SAAPs). The Mission inter-alia makes provision for the following: -

- i. AYUSH Health & Wellness Centres
- ii. Co-location of AYUSH facilities at PHCs, CHCs and DHs
- iii. Up-gradation of existing standalone Government AYUSH Hospitals
- iv. Up-gradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- v. Setting up of up to 10/30/50 bedded integrated AYUSH Hospitals
- vi. Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- vii. AYUSH Public Health Programs
- viii. Behaviour Change Communication (BCC)
- ix. Mobility support at State and District level
- x. AYUSH Gram
- xi. Infrastructural development of AYUSH Under-Graduate Institutions
- xii. Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

State/UT Government may avail financial assistance by submitting proposals through State Annual Action Plan (SAAP) as per NAM guidelines.

(e) to (f) Public Health being the State subject, opening wellness centres in the country comes under the purview of respective State/UT Governments. However, under NAM, financial assistance is provided to State/UT Governments for upgrading AYUSH dispensaries and sub health centres into AYUSH HWCs. Accordingly, State/UT Governments may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

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## **Salient Features of AYUSH Health & Wellness Centres (AHWCs)**

### **Background:**

The Union Cabinet approved the proposal to operationalize 12,500 AYUSH HWCs through State/UTs in Centrally Sponsored Scheme mode and under the broad umbrella of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24.

### **Vision**

- To establish a holistic wellness model based on AYUSH principles and practices.

### **Objectives**

- To provide comprehensive primary healthcare through AYUSH using a team-based approach
- To establish a holistic wellness model based on AYUSH principles and practices focusing on preventive, promotive, curative and rehabilitative healthcare by establishing integration with existing public healthcare systems
- To provide informed choice to the needy public by making AYUSH services available.

### **Strategy of Implementation**

The Ministry of AYUSH has been given the task of developing 12,500 HWCs under Ayushman Bharat. This will be achieved in a phased manner through State Governments and Union Territories. The funding will be through the Centrally Sponsored Scheme of National AYUSH Mission (NAM).

The Ministry of AYUSH, in consultation with States/UTs and the Ministry of Health & Family Welfare has proposed two following models for up-gradation as AYUSH Health and Wellness Centres:

- i. Up-gradation of AYUSH dispensaries
- ii. Up-gradation of existing sub health centres (SCs)

The funding for both the above models would be through National AYUSH Mission. The responsibility to upgrade and operationalize AYUSH dispensaries will rest with the Department of AYUSH. The upgraded Sub Health Centres will be operationalized by the State health departments and the fund flow in this case will be made from State AYUSH society to State health society.

**State/UT wise status of approved and functional AYUSH HWCs**

Sl. No.	Name of the States/UTs	Total No. of approved AYUSH HWCs	Total No. of approved AYUSH HWCs (GIA released)	Functional AYUSH HWCs
1	Andaman & Nicobar Island	6	6	6
2	Andhra Pradesh	203	110	126
3	Arunachal Pradesh	89	89	36
4	Assam	489	89	106
5	Bihar	388	268	83
6	Chandigarh	12	12	5
7	Chhattisgarh	400	240	240
8	Delhi	0	0	0
9	Dadra Nagar Haveli and Daman Diu	1	0	0
10	Goa	74	40	9
11	Gujarat	365	365	231
12	Haryana	569	569	365
13	Himachal Pradesh	740	740	240
14	Jammu & Kashmir	442	442	317
15	Jharkhand	745	267	249
16	Karnataka	376	376	176
17	Kerala	520	520	208
18	Ladakh	14	14	0
19	Lakshadweep	7	7	7
20	Madhya Pradesh	762	562	362
21	Maharashtra	390	294	281
22	Manipur	67	17	14
23	Meghalaya	45	45	0
24	Mizoram	38	38	24
25	Nagaland	49	49	4
26	Odisha	422	250	245
27	Puducherry	4	4	4
28	Punjab	217	217	0
29	Rajasthan	2019	1000	484
30	Sikkim	18	18	18
31	Tamil Nadu	650	350	250
32	Telangana	421	421	421
33	Tripura	84	84	0
34	Uttar Pradesh	1034	1034	552
35	Uttarakhand	300	300	193
36	West Bengal	540	271	271
<b>Total</b>		<b>12500</b>	<b>9108</b>	<b>5527</b>

